

the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No.L.T. 653/15/09]

(iii) A copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the Consumer Coordination Council, NOIDA, Uttar Pradesh, for the year 2007-08, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.

[Placed in Library. See No.L.T. 732/15/09]

(iv) (a) Annual Report and Accounts of the VOICE Society, New Delhi, for the year 2007-08.

(b) Review by Government on the working of the above Society.

[Placed in Library. See No.L.T. 733/15/09]

(v) (a) Annual Report and Accounts of the Federation of Indian Chamber of Commerce and Industry (FICCI), New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Federation.

[Placed in Library. See No.L.T. 734/15/09]

I. Report and Accounts (2007-08) of the All India Institute of Medical Sciences, New Delhi and related papers.

II. Statements giving reasons for not laying the Reports and related papers (2004-05, 2005-06, 2007-08) of various institutions.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD: Sir, I beg to lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under Section 18 and Section 19 of the All India Institute of Medical Sciences Act, 1956:—

(a) Fifty-second Annual Report and Accounts of the All India Institute of Medical Sciences (AIIMS), New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No.L.T. 690/15/09]

II. A copy each (in English and Hindi) of the Statements giving reasons for not laying the Annual Reports and Audited statement of Accounts of the following Institutions within stipulated period:—

(i) Indian Red Cross Society, New Delhi, for the year 2004-05, 2005-06, 2006-07 and 2007-08.

(ii) Indian Nursing Council, New Delhi, for the year 2007-08.

(iii) Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 2007-08.

(iv) National Institute of Biologicals, New Delhi, for the year 2007-08.

(v) Regional Institute of Medical Sciences, Imphal, Manipur, for the year 2007-2008.

(vi) Indian Medicines Pharmaceutical Corporation Limited, Mohan, Uttarakhand, for the year 2007-08.

[Placed in Library. For (i) to (vi). See No.L.T. 735/15/09]

**Report and Accounts (2007-08) of the Central Council for Research in
Unani Medicine, New Delhi and related papers**

SHRI GHULAM NABI AZAD: Sir, I beg to lay on the Table, a copy each (in English and Hindi) of the following papers:

(a) Annual Report and Accounts of the Central Council for Research in Unani Medicine, New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No.L.T. 656/15/09]

STATEMENTS BY MINISTERS

**Status of implementation of recommendations contained in the Twenty-ninth and
Thirty-ninth Report of the Department-related Parliamentary
Standing Committee on Agriculture**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Sir, I beg to make a statement regarding status of implementation of recommendations contained in the Hundred and Ninety-sixth Report of the Department-related Parliamentary Standing Committee on Agriculture.